

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. SATHIYANARAYANAN Connel for RITOR3 1. 6th

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2 B Pragadeegh

FOY L. MOORTE

Coursel for Petitioner &

## **ORDER**

Proxy representing the petitioner present and stated that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. He prayed time for making submissions. Counsel for respondent present. At request of counsel for petitioner, time is enlarged for making submissions. Put up on 29.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)